

Name of the Corporate Debtor: Landmark Motels & Travels Private Limited; Date of Commencement of CIRP: 18.08.2026; List of Creditors as on: 08.09.2026
Annexure-1

Summary of List of Secured Financial creditors belonging to a class of creditors w.r.t. Form CA

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)											
	NIL																
	Total																



ANIL KOHLI

Interim Resolution Professional

Landmark Motels and Travels Private Limited

IBBI Regn. No.: IBBI/PA-001/IP-P00112/2017-2018/10219

AFA Valid Upto: 30.06.2027

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